

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Transfer Petition(s)(Civil) No(s). 776/2023

PRANSHI SHARMA

Petitioner(s)

VERSUS

SHSHANK SHARMA

Respondent(s)

(FOR ADMISSION and IA No.62317/2023-EX-PARTE STAY and IA
No.62318/2023-EXEMPTION FROM FILING O.T.)

Date : 29-03-2023 This petition was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE RAJESH BINDAL

For Petitioner(s) Ms. Preeti Singh, AOR
Mr. Sunklan Porwal, Adv.
Ms. Saumya Dwivedi, Adv.
Ms. Rachna Nain, Adv.
Ms. Kumkum Mandhanya, Adv.
Mr. Rishabh Munjal, Adv.
Ms. Simranjeet Kaur, Adv.
Ms. Khusboo Choudhary, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Issue notice returnable within 6 weeks.

In the meantime, further proceedings in HMA No. 1091 of 2022 titled "SHSHANK SHARMA vs PRANSHI SHARMA" pending in the Court of Principal Judge, Family Court, North East, Karkardooma Court, Delhi, shall remain stayed.

The parties to appear before this Court on the next date of hearing either in person or through video conferencing.

(RAJAN SACHDEVA)
SENIOR PERSONAL ASSISTANT

(RENU KALIA)
BRANCH OFFICER (NSH)